

COURT NO. 4**THE HONOURABLE SRI JUSTICE K SREENIVASA REDDY****To be Heard on Thursday The 8th day of October 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)****(CAUSE LIST MOTION HEARING)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR PRONOUNCEMENT OF ORDERS</u>					
1.1 along with 1					
1	WP(AT)/623/2022	T MUNEESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	HARINATH REDDY SOMAGUTTA	GP FOR SERVICES I	CHITTOOR
1.1	WP(AT)/181/2021	DR. P LOKESWARA REDDY Vs STATE OF ANDHRA PRADESH	HARINATH REDDY SOMAGUTTA	GP FOR SERVICES I	KRISHNA
2	WP/8676/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition IA 3/2025 Vacate Stay Petition IA 4/2025 Vacate Stay Petition IA 5/2025 Leave Petition IA 1/2026 Leave Petition	CHINTHALAPATI VENKATA SATYANARAYANA RAJU Vs THE STATE OF ANDHRA PRADESH	VENKATESWARA RAO GUDAPATI	GP FOR PANCHAYAT RAJ RURAL DEV HARISH KUMAR RASINENI Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra GP FOR REVENUE	WEST GODAVARI
<u>FOR FURTHER HEARING</u>					
3	WP(AT)/351/2021 IA 1/2021 Condone Delay Petition	K.SWARUPA RANI Vs STATE OF ANDHRA PRADESH	MADHAVA RAO NALLURI	GP FOR SERVICES II	PRAKASAM
<u>FOR BEING MENTIONED</u>					
4	WP/28182/2026 IA 1/2026 Suspension Petition IA 2/2026 For Being Mentioned	M/S. SHAANVIKA AGRO FOODS Vs STATE OF ANDHRA PRADESH	N SIVA REDDY	GP FOR CIVIL SUPPLIES	WEST GODAVARI
<u>ADMISSION - PAYMENT OF BILLS</u>					
5	WP/29034/2026 IA 1/2026 Direction Petition	G. SRIDHAR GOPALA KRISHNA Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALASANI	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	KRISHNA
<u>ADMISSION (IRRIGATION)</u>					
6	WP/29136/2026 IA 1/2026 Direction Petition	BOYAPATI SUBBULU Vs THE STATE OF ANDHRA PRADESH	MUNNANGI THANMAI KRISHNA	GP FOR IRRI AND CAD GP FOR REVENUE	PRAKASAM
<u>ADMISSION (CIVIL SUPPLIES)</u>					
7	WP/29113/2026 IA 1/2026 Direction Petition	D.RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH	M KARIBASAI AH	GP FOR CIVIL SUPPLIES	ANANTAPUR
8	WP/29219/2026 IA 1/2026 Suspension Petition	P.VIJAYA KUMAR Vs STATE OF ANDHRA PRADESH	M M M SRINIVASA RAO	GP FOR CIVIL SUPPLIES	KURNOOL
9	WP/29238/2026 IA 1/2026 Suspension Petition	YARUBOTHU RAMANAMMA Vs THE STATE OF ANDHRA PRADESH	M CHIRANJEEVI	GP FOR CIVIL SUPPLIES GP FOR REVENUE	SRIKAKULAM

10	WP/29255/2026 IA 1/2026 Direction Petition	OM PRAKASH REDDY Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR CIVIL SUPPLIES	ANANTAPUR
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COURT NO. 4**THE HONOURABLE SRI JUSTICE K SREENIVASA REDDY**

**To be Heard on Thursday The 8th day of October 2026(AFTER CAUSE LIST MOTION HEARING -
PROCEEDINGS THROUGH HYBRID MODE)**

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR APPEARANCE</u>					
11	WP/33832/2025 IA 1/2025 Direction Petition IA 1/2026 Implead Petition	BOYA ANIL KUMAR Vs THE STATE OF AP	K MALLIKARJUN	GP FOR HOME GP FOR IRRI AND CAD M SOLOMON RAJU D KASI RAO GP FOR REVENUE	KURNOOL
12	WP/12989/2026 IA 1/2026 Direction Petition IA 2/2026 Dispense with Petition IA 3/2026 Dispense with Petition IA 4/2026 Dispense with Petition	N RAJASEKHAR REDDY Vs THE STATE OF ANDHRA PRADESH	M SRI ATCHYUT	GP FOR IRRI AND CAD GP FOR LAND ACQUISITION	YSR KADAPA
13	WP/13021/2026 IA 1/2026 Direction Petition IA 2/2026 Dispense with Petition IA 3/2026 Dispense with Petition IA 4/2026 Dispense with Petition	G LAKSHAMMA Vs THE STATE OF ANDHRA PRADESH	M SRI ATCHYUT	GP FOR IRRI AND CAD GP FOR LAND ACQUISITION	YSR KADAPA
<u>FOR WITHDRAWAL</u>					
14	WP/45363/2018 IA 1/2018 Direction Petition IA 2/2018 Suspension Petition	MIS. BVSR CONSTRUCTIONS PVT LTD. Vs THE STATE OF ANDHRA PRADESH	P HEMACHANDRA	GP FOR IRRI AND CAD (AP) GP FOR ROADS BUILDINGS My Lord, Withdrawal Memo filed vide WPUSR 117593/2026 on 06/10/26 placed in the Bundle	KRISHNA
<u>FOR ORDERS</u>					
15	CRP/163/2023	PYDAH SUBRAHMANYA JAGANNADHA SATYA PRASAD Vs NEMANI KRISHNA RAJASEKHAR	E V V S RAVI KUMAR	M L NEELIMA R1- App by M/s. ML Neelima(Adv) RR2,3,4,10,11- served RR5to9, 13to17 -Unserved RR5,14- "No such person" R6- "left without instructions" & RR7to9,13,15to17- "Refused" vide postal endorsement. Memo filed vide USR nos: 15699/23, 16842/23, 17458/23 & 24329/23.	EAST GODAVARI
16	CRP/449/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Dispense with Petition IA 3/2023 Stay Petition	MADHURA JAYAKUMAR Vs MARGADARSHI CHITFUNDS PRIVATE LIMITED	G ESWARAI AH	P DURGA PRASAD	YSR KADAPA
17	CRP/2801/2023 (IA/353/2023) IA 1/2023 Stay Petition	BATHULA TRIMURTHULU Vs BATHULA SATEESH	M SIVA KUMAR	P NANILU NAIDU	VISAKHAPATNAM
18	CRP/2950/2024 (IA/390/2024) IA 1/2024 Stay Petition	G. DORAIRAJ Vs G. RAJENDRAN	SODUM ANVESHA	T JANARDHAN RAO	CHITTOOR

ADMISSION - PAYMENT OF BILLS

19	WP/4936/2026 IA 1/2026 Direction Petition	M/S MAYTAS-NCC (J.V) Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	KURNOOL
20	WP/6202/2026 IA 1/2026 Direction Petition	B N V S SAMBASIVA RAO Vs THE STATE OF AP	PAMARTHI KAMESWARA RAO	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	KRISHNA
21.1,21.2 along with 21					
21	WP/10391/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	M/S. SRI SAI KRISHNA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	M/S INDUS LAW FIRM	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	SPS NELLORE
21.1	WP/12282/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 7/2026 Suspension Petition	SRI SAI KRISHNA CONSTRUCTIONS Vs THE STATE OF AP	SAI MANOJ REDDY L	GP FOR IRRI AND CAD Y KOTESWARA RAO	SPS NELLORE
21.2	WP/27762/2026 IA 1/2026 Suspension Petition IA 2/2026 Suspension Petition	SRI SAI KRISHNA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	M/S INDUS LAW FIRM	GP FOR IRRI AND CAD	SPS NELLORE
22	WP/18802/2026 IA 1/2026 Direction Petition IA 2/2026 Amendment Petition IA 3/2026 Implead Petition	SRI SRI VIGNESWARA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	YSR KADAPA
23	WP/18803/2026 IA 1/2026 Direction Petition IA 2/2026 Amendment Petition IA 3/2026 Implead Petition	SRI SRI VIGNESWARA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	YSR KADAPA
24	WP/18816/2026 IA 1/2026 Direction Petition IA 2/2026 Amendment Petition IA 3/2026 Implead Petition	M/S. SRI SRI VIGNESWARA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	YSR KADAPA
25	WP/22874/2026 IA 1/2026 Direction Petition	RAJANALA RAVI KUMAR Vs THE STATE OF ANDHRA PRADESH	PASALAPUDI SATYA HARITHA	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	KRISHNA
26	WP/24936/2026 IA 1/2026 Direction Petition	SRI PEDDINTI CHAKRAM Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	EAST GODAVARI

ADMISSION (IRRIGATION)

27	WP/31783/2023 IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition	M/S. NAGAVANI FILLING STATION Vs STATE OF ANDHRA PRADESH	ANCHA PANDURANGA RAO	GP FOR IRRIGATION COMM AREA DEV GP FOR IRRI AND CAD (AP)	SPS NELLORE
28	WP/7912/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition IA 2/2026 Vacate Stay Petition	KOTAGIRI VENKATA VIJAYA MURALI MOHAN RAO Vs THE STATE OF ANDHRA PRADESH	A SREEDHAR	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR IRRI AND CAD Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra G SAI NARAYANA RAO GP FOR REVENUE	KRISHNA

29	WP/15310/2026 IA 1/2026 Suspension Petition IA 2/2026 Extension Petition	PILLA SIVA SANKAR Vs THE STATE OF ANDHRA PRADESH	V V SATISH	GP FOR IRRI AND CAD GANGA KUMAR CHAKRAVARTULA	EAST GODAVARI
30	WP/27401/2026 IA 1/2026 Direction Petition	MADHU SUBBAREDDY Vs THE STATE OF ANDHRA PRADESH	KANDERI CHETHAN	GP FOR IRRI AND CAD GP FOR LAND ACQUISITION	YSR KADAPA

ADMISSION (CIVIL SUPPLIES)

31	WP/6660/2026 IA 1/2026 Suspension Petition IA 2/2026 Leave Petition IA 3/2026 Implead Petition	JONNALAGADDA VENKATA RATHNAM Vs THE STATE OF AP	K SRINIVAS	GP FOR CIVIL SUPPLIES	GUNTUR
32	WP/8306/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	SMT. B.A.MANJULA DEVI Vs THE STATE OF ANDHRA PRADESH	P NARAHARI BABU	GP FOR CIVIL SUPPLIES	ANANTAPUR
33	WP/13392/2026 IA 1/2026 Direction Petition	JAMUNA RANI Vs THE STATE OF AP	JANARDHAN C	GP FOR CIVIL SUPPLIES SATHEESH KUMAR EERLA	CHITTOOR
34	WP/23697/2026 IA 1/2026 Direction Petition	SMT CHENNU NAGA MANIKYAM Vs THE STATE OF ANDHRA PRADESH	K JOSEPH	GP FOR CIVIL SUPPLIES	GUNTUR
35	WP/26271/2026 IA 1/2026 Direction Petition	GURUKRUPA SELF HELP GROUP Vs THE STATE OF ANDHRA PRADESH	SRINIVASULU KURRA	GP FOR CIVIL SUPPLIES	PRAKASAM
36	WP/27203/2026 IA 1/2026 Direction Petition	P VIJAYA KUMAR Vs THE STATE OF ANDHRA PRADESH	M M M SRINIVASA RAO	GP FOR CIVIL SUPPLIES NIMMAGADDA REVATHI	KURNOOL

FOR ADMISSION (CRP MATTERS)

37.1 along with 37

37	CRP/1104/2026 (OS/53/2017) IA 1/2026 Stay Petition	PATHURI DHARMAMBA Vs PUNUKOLLU RAMAKRISHNA	C VENKAIAH	ARJAMPUDI RAMA KOTESWARA RAO RR2 & 7 - APP BY M/S.RAMA KOTESWARA RAO(ADV)	WEST GODAVARI
37.1	CRP/1105/2026 (OS/53/2012) IA 1/2026 Stay Petition	PATHURI DHARMAMBA Vs PUNUKOLLU RAMAKRISHNA	C VENKAIAH	ARJAMPUDI RAMA KOTESWARA RAO	WEST GODAVARI
38	CRP/1952/2026 IA 2/2026 Stay Petition	MEDIDI KANTHAMMA DIED Vs JANGA SUSEELA	M SOLOMON RAJU	SAI GANGADHAR CHAMARTY	WEST GODAVARI
39	CRP/2041/2026 (AS/74/2026) IA 1/2026 Stay Petition	VEGI SATYANARAYANA Vs KANTIPUDI TULASI RATNAM	DEVI PRASAD MANGALAPURI	J VENKATA RAMANA SR App.,	WEST GODAVARI
40	CRP/2309/2026 (OS/3144/2025)	PATURI DUSHYANTHA SRINIVASA RAO Vs KASI SEA FOODS	T V JAGGI REDDY		WEST GODAVARI

41	CRP/2848/2026 IA 1/2026 Stay Petition	PALI SESHAVENI Vs PARASA VIJAY LAKSHMI PANDIT	P A SESHU	JAYANTI S C SEKHAR	WEST GODAVARI
ADMISSION					
42.1,42.2 along with 42					
42	CRP/242/2023 (IA/419/2022)	M.KESAVAN Vs A.K.SARAVANNA	RAVI KUMAR C	O M R LAW FIRM R1 R3 UNSERVED,r1- returned unserved(not claimed vide postal endorsement),r2- served,rr3,4-returned unserved,r5-app,fresh proof of service not filed.	ANANTAPUR
42.1	CRP/240/2023 (IA/421/2018)	M.KESAVAN Vs A.K.SARAVANNA	RAVI KUMAR C	O M R LAW FIRM	ANANTAPUR
42.2	CRP/243/2023 (IA/420/2018)	M.KESAVAN Vs A.K.SARAVANNA	RAVI KUMAR C	O M R LAW FIRM	ANANTAPUR
43	CRP/479/2023 (IA/61/2022) IA 1/2023 Stay Petition	SAMPATH KUMAR ETHIRAJA SEVA SANGHAM Vs PUVADA VENKATA SUBBAIAH	PAVAN KUMAR PASUPULETI		PRAKASAM
44	CRP/484/2023 (IA/509/2022) IA 1/2023 Stay Petition IA 2/2023 Extension Petition IA 3/2023 Extension Petition IA 2/2025 Extension Petition IA 3/2025 Extension Petition	GALI SUBRAMANYAM CHOWDARY Vs K.NAVYA	ADARSHITHA KILARU	T V JAGGI REDDY	CHITTOOR
45	CRP/2292/2023 (EP/2/2019) IA 1/2023 Condone Delay Petition IA 2/2023 Stay Petition	PENUMATSA VENKATA SATYA SURYA NARAYANA RAJU Vs SHAIK SARDAR(DIED) PER LRS	D KODANDARAMI REDDY	MURALIDHAR PATNAIK K V K SRINIVAS R1 - Died per LR. R3 - Died vide CT. RR 2,4to6 - App by M/s.Muralidhar patnaik k v (adv).	WEST GODAVARI
46	CRP/2343/2023 (IA/169/2023) IA 1/2023 Stay Petition	DEVULAPALLI ANNAPURNA RANI Vs PENTA GANAPATHI	PRABHU NATH VASIREDDY	A S C BOSE	VISAKHAPATNAM
47	CRP/2657/2023 (EP/883/2019) IA 1/2023 Condone Delay in Rep	KOLLI KRISHNAVENI Vs MAMILLAPALLI HANUMANTHA RAO	V V LAKSHMI NARAYANA	A VARALAKSHMI R1 UNSERVED,Fresh proof of service not yet filed. SR - notice sent not yet returned.	PRAKASAM
48	CRP/2701/2023 (IA/530/2021) IA 1/2023 Stay Petition	REPALLE RANUKAMMA Vs P RENUKAMMA	SRAVAN KUMAR MANNAVA	JADA SRAVAN KUMAR	KURNOOL
49	CRP/3167/2023 (IA/89/2017) IA 1/2023 Suspension Petition	SMT.KOSARAJU SUVARCHALA DEVI Vs KOLLI INDIRA KUMARI	VINOD KUMAR PEMMASANI	Memo proof of service filed vide USR.NO.6097of 24.	VISAKHAPATNAM
50	CRP/208/2024 (IA/417/2022) IA 1/2024 Stay Petition	GANISETTE SURYA CHANDRA RAO Vs LAND ACQUISITION OFFICER	O N KRISHNA	GP FOR APPEALS KANUKOLANU SRI SAI SANJAY G V RAJENDRA PRASAD	WEST GODAVARI

51	CRP/214/2024 (IA/350/2022) IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition IA 1/2026 Extension Petition	GORLA VINOD KUMAR REDDY Vs PUTCHAKAYALA VANI	AYESHA AZMA S	TALLADA RAMESH BABU	KRISHNA
52	CRP/1581/2024 (CMA/2/2023) IA 1/2024 Condone Delay in Rep IA 2/2024 Injunction Petition	NARAYANAVANAM MUNIRAJA REDDY Vs P. LAKSHMAMMA	BALAJI BOLLA		CHITTOOR
53	CRP/1774/2024 (IA/186/2024) IA 1/2024 Stay Petition	DEVIREDDY SRINU Vs ANKAM NOOKA RAJU	MANGENA SREE RAMA RAO	SATYANARAYANA NIMMALA N ANULA R1-App by m/s.N.Satyanarayana (adv). RR4to8,11,12,14to16- Served,R18-Unserved (addressee left)memo filed vide usr.no.88950 of 24. RR2,3,9,13,17,19-Served. R10-Unserved (addressee Refused). as per postal endorsement.	EAST GODAVARI
54	CRP/2041/2024 IA 1/2024 Stay Petition	BYRAPURAM SUDHAKAR REDDY Vs ANNAM ANANTHA SENA	VIVEKANANDA VIRUPAKSHA	CHALLA SIVASANKAR	KURNOOL
55	CRP/36/2025 (IA/378/2023) IA 1/2025 Suspension Petition	CHEVURI @ CHILAKA VENKATA CHAMUNDESWARI Vs CHILAKA VEERA VENKATA NAGA RAMALINGA SRIDHARA RAO	P NARASIMHULU	JAMI MADHAVI SR APP.,	SPS NELLORE
56	CRP/104/2025 (IA/221/2024) IA 1/2025 Stay Petition IA 2/2025 Additional Material Petition	MERUGUMULA NAGAMANI Vs DOKKU VEERA VARDHINI	C B ADARSH KUMAR		KRISHNA
57	CRP/978/2025 IA 2/2025 Stay Petition	BALINA SRIMANNARAYANA Vs SRR HOSPITALITIES PRIVATE LIMITED	PARIMI RAMA RAYUDU	DALAPATHI RAO RAJESH	PRAKASAM
58	CRP/980/2025 (CMA/5/2019) IA 1/2025 Stay Petition	ANISSETTY NAGESWARA RAO Vs T. BHASKARA REDDY	KUNTAMUKKALA SAI SREE SANJAY	V V SATISH R1-Died vide C.T. RR2,3-App by m/s.V.V.Satish (adv), RR4to7-Unserved (insufficient address)as per postal endorsement. Memo filed vide usr.no.86965 of 25. MEMO FILED VIDE USR.NO.125093/25,57718/2 025.	EAST GODAVARI
59.1 along with 59					
59	CRP/1003/2025 (IA/31/2025) IA 1/2025 Stay Petition	GODUGULA SUBBA RAO Vs SASI INFRA	KANAKALA DEVI PRASANNAKUMAR	Memo filed vide USR No.123701/25.	GUNTUR
59.1	CRP/1004/2025 (IA/32/2025) IA 1/2025 Stay Petition	GODUGULA RATNA RAO Vs M/S. SASI INFRA	KANAKALA DEVI PRASANNAKUMAR		GUNTUR

60	CRP/1533/2025 (CMA/3/2023)	BELLAM SRINIVASA RAO Vs BOLEM SRINIVASA RAO	KUNUKU RAJA SEKHAR	GHANTASALA UDAYA BHASKAR	KRISHNA
61	CRP/1788/2025 (EP/261/2016) IA 1/2025 Suspension Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Direction Petition	TIMMUM @ TIRUMUDI JITHENDRA REDDY Vs DEVARAM RAJESWARAMMA	M SUGUNA	S P S VIJAYA SARADHI V V S C MURALIDHAR RAO	SPS NELLORE
62	CRP/2075/2025 (IA/247/2018) IA 1/2025 Stay Petition	KUSUME SHANTA KUMARI @ SANTHAMMA (DIED) Vs KUSUME VENKATESWARA RAO	V SATYANARAYANA NEKKANTI	ARUN SHOWRI G R1-App, R2-Is not necessary party vide ct.	WEST GODAVARI
63	CRP/2282/2025 (OP/15/2024) IA 1/2025 Stay Petition	MOHAMMAD RAMEEJA Vs THE INDUKURPET MANDAL PODUPU LAKSHMI PARASPARA SAHAYAKA PODUPU SANGAM LTD.	SASIKALA MANDAVA	SRINIVASULU P SHAIK OMER QAIYUM R1- App by M/s P. Srinivasulu(Adv) R3- App by M/s. Sk. Omer Qaiyum(Adv) R2 - Served Counter Affidavit filed vide USR No. 137224/25 placed in Bundle CS	KRISHNA
64	CRP/2427/2025 (A.T.C./16/2017) IA 1/2025 Stay Petition	GOPISETTY NAGA BRAHMANANDARAO Vs GOWTHU NARAYANA SWAMI	T V JAGGI REDDY	KALLA TULASI DURGAMBA	WEST GODAVARI
65	CRP/2436/2025 (IA/908/2024) IA 1/2025 Stay Petition	THAMMANA SEETHARAMUDU Vs YAKKALA CHINNA VENKATESWARLU	V PREETI REDDY	ARRABOLU SAI NAVEEN	EAST GODAVARI
66	CRP/2875/2025 (IA/669/2024)	DARA VENKATESWARA VARA PRASAD Vs CHAVA SRIHARI PRASAD	PONNADA SREE VYAS	PADMANABHAM A	KRISHNA
67.1,67.2 along with 67					
67	CRP/2978/2025 (OS/105/2015) IA 1/2025 Stay Petition	PALADUGU NEELIMA Vs BITRA SRINIVAS	NARASIMHA RAO GUDISEVA	V R GOGUSETTY A SYAM SUNDAR REDDY RR1,2-App by m/s.V.R.Gogusetty (adv).	KRISHNA
67.1	CRP/2744/2024 (IA/797/2022) IA 1/2024 Stay Petition	PALADUGU NEELIMA Vs BITRA SRINIVAS	NARASIMHA RAO GUDISEVA	V R GOGUSETTY A SYAM SUNDAR REDDY GP FOR ARBITRATION	KRISHNA
67.2	CRP/2927/2024 (IA/1078/2022) IA 1/2024 Stay Petition	PALADUGU NEELIMA Vs BITRA SRINIVAS	NARASIMHA RAO GUDISEVA	V R GOGUSETTY A SYAM SUNDAR REDDY	KRISHNA
68	CRP/3189/2025 (F.C.O.P/296/2023) IA 1/2025 Suspension Petition	SYED SALMA @ AYESHA Vs SYED NAZIR	Y V S S DHARANEESH	S V MUNI REDDY S.R - APP BY M/S.S.V.MUNI REDDY(ADV)	SPS NELLORE
69	CRP/3198/2025 (OS/8/2015) IA 1/2025 Stay Petition	MURIKINATI JAYACHANDRA REDDY Vs VEMPALLI MOHAMMAD AZAD	M/S INDUS LAW FIRM	V R REDDY KOVVURI P SUBASH R1-Unserved(refused) as per postal endorsement. RR2,5to7-App by M/s. V.R.Reddy Kovvuri(adv) RR3,4-App by M/s.P.Subash(adv) Memo proof of service not filed.	YSR KADAPA

70	CRP/3268/2025 (T.R.O.P/56/2025) IA 1/2025 Stay Petition	SMT. THOTA VENKATA LAKSHMI Vs SMT. THOTA DHANAVENI	T N M RANGA RAO	My Lord, Memo proof of service filed vide CRPUSR 152800/2025 placed in the Bundle.	EAST GODAVARI
71	CRP/3296/2025 (OS/52/2017) IA 1/2025 Stay Petition	VELLANKI SUBAHSH CHANDRA BOSE Vs VALLURI KAVITHANATH	VENNA KALYAN CHAKRAVARTHI	M R K CHAKRAVARTHY SR-returned unserved (No such person) as per postal endorsement.	KRISHNA
72	CRP/3318/2025 (CMA/1/2025) IA 1/2025 Stay Petition	GURAJALA BHASKAR RAO Vs AMBAVARAPU PADMAVATHI	GRANDHI PRIYANKA	AMANCHARLA SATISH BABU	SPS NELLORE
73	CRP/3522/2025 IA 1/2025 Stay Petition	KARREDLA KOTESWARA RAO Vs VENKATA GAYATRI ENGINEERING WORKS	SAI GANGADHAR CHAMARTY	CH B R P SEKHAR RR1 & 2 -RETURNED UNSERVED "INSUFFICIENT ADDRESS" AS PER MEMO FILED VIDE USR.NO.149122/25	WEST GODAVARI
74	CRP/3677/2025 IA 1/2025 Stay Petition	GALLA SANYASIRAO Vs KILAPARTHY KUMAR SUBRAMANAYAM	DEVI PRASAD MANGALAPURI	G RAMA GOPAL RR1,2,7,8,13,16 TO 20,22 TO 24-Served RR3,24 - App by m/s.G.Rama Gopal (adv). RR4,5,6,9,10,11,12,14,15,21 - Returned unserved (RR4,5,6, - No such person in this address, RR9,10,11,12,14,15,21 - Addressee left without instructions as per postal endorsement. RR1 to 25-Item delivered as per postal track report vide Memo filed USR No.57518/2026 and 112522/2026.	VISAKHAPATNAM
75	CRP/3737/2025 (SR/677/2016)	CHALLAPALLI SAHADEVA REDDY Vs SEGHA JANARDHAN REDDY	M DELHI BABU	V NITESH	YSR KADAPA
76	CRP/433/2026 (CMA/16/2024) IA 1/2026 Suspension Petition	PATSA SANJEEVA RAO Vs SMT KONDAPALLI VIJAYA KUMARI	P N MURTHY	MALLAVOLU NIKITHA R2 R3 R4 R5 R6 R7 R8 R9 R10 R11 R12 R13 UNSERVED,	WEST GODAVARI
77	CRP/541/2026 (OS/50/2021) IA 1/2026 Stay Petition	PALLAMREDDY SREENIVASULU REDDY Vs OJILI ABBAI REDDY	C SUBODH	SATHEESH KUMAR EERLA	SPS NELLORE
78	CRP/621/2026	G VAMSI KRISHNA Vs G SANTHAMMA	S SARATH KUMAR		CHITTOOR
79	CRP/672/2026 (OS/2/2014) IA 1/2026 Stay Petition	NAZEER AHMAD KHAN BAHAMANI Vs KHAMARUNNISA BEGUM	KANDERI CHETHAN	SHAIK AFZAL MOHAMMED DASARI RAMAKOTESWAR RAO RR1,3,4-APP BY M/S.SHAIK AFZAL MOHAMMED(ADV) R2-SERVED R5-APP BY M/S.DASARI RAMA KOTESWARRAO(ADV) PROOF OF SERVICE NOT FILED	CHITTOOR
INTERLOCUTORY					
80	IA/3/2026 Review Petition CRP/2181/2023	ACHANTA RAMANA Vs DAKALA SATYANARAYANA	JANDHYALA PARTHASARADHI	KAMBHAMPATI RAMESH BABU G L NAGESWAR RAO	VISAKHAPATNAM

81	IA/1/2026 Dispense with Petition CRP/2181/2023	ACHANTA RAMANA Vs DAKALA SATYANARAYANA	JANDHYALA PARTHASARADHI	KAMBHAMPATI RAMESH BABU KAMBHAMPATI RAMESH BABU G L NAGESWAR RAO	VISAKHAPATNAM
82	IA/2/2026 Condone Delay Petition CRP/2181/2023	ACHANTA RAMANA Vs DAKALA SATYANARAYANA	JANDHYALA PARTHASARADHI	KAMBHAMPATI RAMESH BABU G L NAGESWAR RAO	VISAKHAPATNAM
83	IA/4/2026 Stay Petition CRP/2181/2023	ACHANTA RAMANA Vs DAKALA SATYANARAYANA	JANDHYALA PARTHASARADHI	KAMBHAMPATI RAMESH BABU G L NAGESWAR RAO	VISAKHAPATNAM
<u>FOR ADMISSION (SA MATTERS)</u>					
84	SA/625/2026 (AS/91/2023) IA 1/2026 Stay Petition	MANDA DHANALAKSHMI Vs PALAKURTHI VENKATA DHANA LAKSHMI	MANGENA SREE RAMA RAO	PARIMI RAMA RAYUDU	WEST GODAVARI
85	SA/626/2026 (AS/3/2022) IA 1/2026 Stay Petition	G P DANIEL Vs CHAKKA RADHA KRISHNA	UDAY KUMAR VAMPUGADAVALA	ELURU SESA MAHESH BABU	WEST GODAVARI
<u>FOR ADMISSION (CC MATTERS)</u>					
86	CC/2050/2022 (WP/28533/2021)	DASARI MALLIKARJUNA RAO Vs K.SUNITHA	CH SRINIVAS	. T N M RANGA RAO R 6 NOTICE SERVED.	CHITTOOR
87	CC/2095/2022 (WP/17651/2021)	MR BALAGA VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH	KRISHNA RAO M	V SURYA KIRAN KUMAR B S SHIVAJI R 3 NOTICE SENT RETURNED UNSERVED (NO SUCH PERSON)	SRIKAKULAM
88.1,88.2,88.3 along with 88					
88	CC/4707/2022 (WP/12199/2021) IA 1/2023 Miscellaneous Petition IA 5/2023 Dispense with Petition	ANDURI RAMAKRISHNA REDDY Vs SHASHI BHUSHAN KUMARI.A.S	S LAKSHMINARAYANA REDDY	SUSHMA YAGANTI C VAMSI KRISHNA	YSR KADAPA
88.1	CC/4709/2022 (WP/12287/2021) IA 1/2023 Miscellaneous Petition IA 5/2023 Dispense with Petition	MADELLAPALLI BALAJI Vs SHASHI BHUSHAN KUMAR	S LAKSHMINARAYANA REDDY	SUSHMA YAGANTI C VAMSI KRISHNA	YSR KADAPA
88.2	CC/4710/2022 (WP/12196/2021) IA 1/2023 Miscellaneous Petition IA 5/2023 Dispense with Petition	A. YELLAMMA Vs SHASHI BHUSHAN KUMAR	S LAKSHMINARAYANA REDDY	SUSHMA YAGANTI C VAMSI KRISHNA	YSR KADAPA
88.3	CC/4711/2022 (WP/4286/2020) IA 1/2023 Miscellaneous Petition IA 5/2023 Dispense with Petition	BODDUBOINA PEDDA GOPAL Vs SHASHI BHUSHAN KUMAR I.A.S	S LAKSHMINARAYANA REDDY	SUSHMA YAGANTI C VAMSI KRISHNA	YSR KADAPA
89	CC/2300/2026 (WP/28160/2025)	G CHAKRAPANI REDDY Vs SRI PEEYUSH KUMAR IAS	K NAVEEN KUMAR	SOMA RAJU YELISETTI RAGHU BABU KALAMATA SC For Samagra Siksha RR2&R3- SERVED.DT.09- 09-2026	CHITTOOR
90	CC/2606/2026 (WP/7126/2016)	VEGESNA SUBBA RAJU Vs SMT NAGA RANI IAS	V V RAVI PRASAD	SUSHMA YAGANTI	WEST GODAVARI

91	CC/2660/2026 (WP/9469/2026)	BAIREDDY CHINNA SRINIVASA REDDY Vs DR KRITIKA SHUKLA IAS	RAMALAKSHMANA REDDY SANEPALLI	SUSHMA YAGANTI Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats RR1&2 APP BY SUSHMA.Y	GUNTUR
92	CC/2850/2026 (WP/32351/2025) IA 1/2026-Additional Affidavit	ITARAJU PEDAPULLAIAH Vs AMBEDKAR	P V RAMANA	U KANAKA RAJU SR -RETURNED UNSERVED Dt.23/09/2026	EAST GODAVARI